

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

213. IA/266/2024 IN C.P. (IB)/163(MB)2023

IN THE MATTER OF

Phoenix Arc Private Limited

Vs

Precision Realty Developers Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 29.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Aniket Malu (VC)
For the Respondent: Mr. Ranjeev Carvalho (PH)

ORDER

I.A. 266/2024

The Ld. Counsel for the Applicant is directed to file the hard copy of the I.A. before the next date. Adjourned to **14.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)